

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

Sl. No.	Name & Emp. Code of the Official	From	To
1.	Dinesh Thapa EC: 91502/ 74148123	Desg: Naib Nazir Posting: In the Court of Sh. Dharmender Rana, Ld. DJ-01 Distt: New Delhi PHC	Desg: Naib Nazir Posting: Nazarat Branch Distt: Central THC
2.	Sanjay Kumar EC: 90494	Desg: Naib Nazir Posting: Nazarat Branch Distt: Central THC	Desg: Naib Nazir Posting: In the Court of Sh. Dharmender Rana, Ld. DJ-01 Distt: New Delhi PHC
3.	Raman Kumar EC: 92075	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Priya Mahendra, Ld. ASJ-09 Distt: West THC
4.	Narender Kumar Yadav EC: 90383/74530467	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Yadav, Ld. DJ CC-02 Distt: North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South Saket
5.	Devinder Singh EC: 38697335	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC	Desg: Process Server Posting: Nazarat Branch Distt: Central THC
6.	Deepak Kumar EC: 10285/65862560	Desg: Process Server Posting: Nazarat Branch Distt: Central THC	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC
7.	Kanchan lata EC: 91993792	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: South-West Dwarka
8.	Neelam Singh EC: 28622872	Desg: Peon Role: Peon Posting: Bail & Filing Section Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: South-West Dwarka
9.	Himanshu Mann EC: 94319673	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Bail & Filing Section Distt: South Saket
10.	Anand EC: 90290/ 86280232	Desg: Civil Nazir Posting: In the Courts of Ms. Richa Gusain Solanki, Ld. DJ-07 and Ms. Vrinda Kumari, Ld. DJ CC-03 Distt: South-East Saket	Desg: Civil Nazir Posting: Nazarat Branch Distt: South-West Dwarka

*Bhander*

11.	Rajeev Kumar Yadav EC: 10246	Desg: Naib Nazir Posting: Nazarat Branch Distt: South-West Dwarka	Desg: Naib Nazir Posting: In the Courts of Ms. Richa Gusain Solanki, Ld. DJ-07 and Ms. Vrinda Kumari, Ld. DJ CC-03 Distt: South-East Saket
12.	Krishan Kumar EC: 64124731	Desg: Peon Role: Orderly Posting: In the Court of Sh. Syed Zishan Ali Warsi, Ld. ASJ-04 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Yadav, Ld. DJ CC-02 Distt: North-West Rohini
13.	Vinay Kumar Singh EC: 16282566	Desg: Peon Role: Orderly Posting: In the Court of Ms. Priya Mahendra, Ld. ASJ-09 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Syed Zishan Ali Warsi, Ld. ASJ-04 Distt: New Delhi PHC
14.	Sachin EC: 50523221	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Jain, Ld. ACJM Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shagun, Ld. JMFC-06 Distt: North-West Rohini
15.	Ashok Kumar EC: 90262	Desg: Peon Role: Orderly Posting: In the Court of Ms. Richika Tyagi, Ld. JMFC-12 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Jain, Ld. ACJM Distt: Shahdara KKD
16.	Rohit EC: 76682001	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nivedita Anil Sharma, Ld. PD & SJ Distt: South-East Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: North Rohini (w.e.f. 02.05.2026)
17.	Anil Kumar EC: 90219/ 90577705	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Nivedita Anil Sharma, Ld. PD & SJ Distt: South-East Saket	Desg: Chowkidar Posting: Office Pool, Admin. Branch RACC (w.e.f. 02.05.2026)
18.	Sanjeev Kumar Gaur EC: 90735	Desg: Civil Nazir Posting: In the Court of Sh. Manish Sharma, Ld. PO-MACT Distt: North East KKD	Desg: Civil Nazir Posting: E-Sewa & Suvidha Kendra Distt: Central THC
19.	Azad Singh EC: 50051/ 73678174	Desg: Naib Nazir Posting: Nazarat Branch Distt: Central THC	Desg: Naib Nazir Posting: In the Court of Sh. Manish Sharma, Ld. PO-MACT Distt: North East KKD
20.	Gaurav Kumar EC: 50721894	Desg: Peon Role: Orderly Posting: Office Pool, Admin Branch- III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arjun Kirar, Ld. JMFC, NI-Act-05 Distt: Central THC

*Shandul*

21.	Nandan Sangela EC: 10839	Singh	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arjun Kirar, Ld. JMFC, NI-Act-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: Office Pool, Admin Branch- III Distt: Central THC
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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. All Nazirs who are transferred are hereby directed to hand over complete charge of the concerned Court(s)/Branch to their respective successors. They shall also ensure that any consignment work pertaining to their tenure, if pending, is completed and a completion report in this regard is submitted within 10 days to the Dealing Official, Personal File, Central, THC, for necessary information and record.
3. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.
4. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

*Anju Bajor Chandna*

(ANJU BAJAJ CHANDNA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

20 APR 2026

31090-31174

No..... ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. PS Office of the undersigned.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
5. The Dealing Officials, Leave Seat, (Central), Delhi.
6. The Officers concerned.
7. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules. For uploading on Layers.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

*Anju Bajor Chandna*

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI